

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/9361/2020

This the 27th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Ab. Rashid Kumar (Age 30 years), S/o Itifaq Ahmad Kumar, R/o Kumar Mohalla, Koil, Pulwama, Kashmir.

.....Applicant

(Advocate:- Mr. M A Bhat)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary, Education Department, Civil Secretariat, Jammu/Srinagar and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A. with liberty to file fresh.

2. Accordingly, the T.A. is dismissed as withdrawn with liberty to file fresh.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**